

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the number of quarters in the pool for class IV staff of the C. G. H. S. are inadequate ;

(b) if so, the action taken to requisition more quarters from the General Pool ; and

(c) whether there is any discrimination between the Class IV staff and the doctors in the matter of acquiring quarters from the General Pool ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (b). The Central Government Health Scheme, which was introduced in Delhi in 1954, has rapidly expanded in the succeeding years. Due to the overall acute shortage of accommodation in the general pool, it was not possible to get more quarters. The number of quarters made available for class IV staff therefore falls short of the requirement.

(c) No.

Holidays for Chowkidars of C. G. H. S. Dispensaries

10067. SHRI GADILINGANA GOWD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Chowkidars employed in C. G. H. S. dispensaries are not given the holidays observed by the Central Government ; and

(b) if so, whether there is a proposal to grant them these holidays ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) On the basis of the recommendation made by the Second Pay Commission and accepted by the Government, Chowkidars are entitled, besides, a weekly off day to three National Holidays on the Republic Day, the Independence Day and Mahatma Gandhi's Birthday. Monetary compensation is paid for duty performed in

the exigencies of service on a National Holiday/weekly off day.

(b) No.

Interim Relief for Central Government Employees

10068. SHRI GADILINGANA GOWD: Will the Minister of FINANCE be pleased to state :

(a) whether the General Secretary of the Indian National Trade Union Congress, demanded interim relief for the Central Government employees within a period of one month pending the recommendations of the Third Pay Commission ;

(b) if so, the details thereof ; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No communication to this effect from the General Secretary, INTUC appears to have been received by Government.

(b) Does not arise in view of (a) above.

(c) Consideration of interim relief has been included in the terms of reference of the Third Pay Commission. The Commission will make its recommendations as soon as practicable.

Production of Quinine

10069. SHRI GADILINGANA GOWD: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Quinine production in the country had gone down during 1968-69 ;

(b) if so, the details thereof and the reasons along with the position during the year 1969-70 ; and

(c) the steps taken by Government to increase the output of Quinine ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). No.